NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 13

MA 2435/2019
In
C.P. (IB)/292(MB)2017

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **14.03.2024**

NAME OF THE PARTIES: JANATA SAHAKARI BANK LTD
V/s
M/S. BLUE CROSS ROAD SOLUTIONS LTD

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Naman Kamdar, Ld. Counsel for the Liquidator present.
2. Ld. Counsel for the Liquidator inform that going concern sale is going on and it would be appropriate if the application is prosecuted after the conclusion of going concern sale. In view of the submission made by the counsel for the liquidator, the matter is adjourned to 24.04.2024.
3. List this matter on 24.04.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/